

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 192 OF 2017

Dated: 18th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Meghalaya Power Distribution Corporation Ltd. Appellant(s)
Versus
Meghalaya State Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kishan for R-1

Ms. Aradhna Tandon for R-2

ORDER

Learned counsel seeks two more weeks' time to file rejoinder. Time is granted. She may file the rejoinder along with IA on or before 2-1-2019 with advance copy to the other side.

List the matter on **29-1-2019**.

**(S.D. Dubey)
Technical Member**

tpd/js

**(Justice Manjula Chellur)
Chairperson**